

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 10<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CP/2/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Dhanpat Raj Sethia Vs Asheerbad Construction Co. Pvt. Ltd. 2. Ratan Sarma, 3. Abhisek Sarma, 4. Arunav Sarma & 5. Registrar of Companies, NER, Guwahati
<b>UNDER SECTION</b>	U/s 252(3) of Companies Act, 2013

For Petitioner (s) : Mr. Amit Pareek, CS

For Respondent (s) : Mr. R. Choudhury R-1 to R-4

**ORDER**

Ld. Authorized Representative for the Petitioner present. Ld. Proxy Counsel Mr. R. Choudhury appears on behalf of the Respondents, R-1 to R-4 and submits that the Ld. arguing Counsel in the matter Ms. S. Das has some medical emergency and had to rush Kolkata. Therefore, she is unable to appear before this Tribunal today. Seeks adjournment. No representation for R-5. Matter adjourned to **08.05.2024**.

Both sides to note that no further adjournment shall be granted in this matter.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**